Central Administrative Tribunal Principal Bench, New Delhi

CP No. 757/2017 in OA No. 1300/2016 MA No. 2680/2018

New Delhi this the 26th October, 2018

Hon'ble Ms. Nita Chowdhury, Member (A) Hon'ble Sh. S.N. Terdal, Member (J)

Ms. Renu Saharawat D/o Sukhbir Singh (Roll No. 69002407) Age about 32 years, Post Librarian R/o H.No. 1, Village Sahipur Shalimar Bagh, Delhi – 88.

..Petitioner

(By Advocate: Mr. Ajesh Luthra)

Versus

- 1. Dr. M.M. Kutty
 Chief Secretary
 Govt. of NCT of Delhi
 A-Wing, 5th Floor, Delhi Secretariat
 I.P. Estate, New Delhi.
- Sh. Rajesh Arora
 Secretary
 Delhi Subordinate Service Selection Board
 Govt. of NCT of Delhi
 FC-18, Institutional Area, Karkardooma, Delhi 110 092.
- 3. Smt. Saumya Gupta
 Secretary
 Directorate of Education
 Old Sectt., Govt. of NCT of Delhi, Delhi 110 054.

... Contemnors/Respondents

(By Advocates : Mrs. Sangita Rai and Mr. Pradeep Tomar R-2) Mr. Saurabh Chadda for R-3)

ORDER (ORAL)

Ms. Nita Chowdhury:

When the matter is taken up, respondents have filed an affidavit in which they have stated that the respondents are

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processing the case of the petitioner for appointment to the post of Librarian (Post Code 2/13) and vide letter dated 25.10.2018, they have proceeded with a request for medical fitness from the department in which she is working. The respondents are directed to complete the process of formalities within two months. The petitioner has no objection to the stand taken by the respondents.

2. Hence, in view of the same we find that the respondents have made substantial compliance with the orders of the court and accordingly the CP is closed. However, the petitioner is given liberty, if so advised, to pursue alternative remedy. Notices issued to the respondents stand discharged.

(**S.N. Terdal**) Member (J) (**Nita Chowdhury**) Member (A)

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